

Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 2119/2019 in DFR No. 2399/2019 (IA 2119/2019 - For condonation of delay in filing the Appeal)	Rajasthan Urja Vikas Nigam Ltd. & Ors. VS Central Electricity Regulatory Commission & Ors.	2399/2019 Dated 28/11/2019	28/01/2020		30/01/2020 Court - 2